

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 54

Dated Guwahati, the 14th July, 2022

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to re-assign the Court rooms with Chambers to the Hon'ble Judges in the following manner: -

Sl.No	Name of Hon'ble Judges	Court No.
1.	Hon'ble Mr. Justice N. Kotiswar Singh	2
2.	Hon'ble Mr. Justice Lanusungkum Jamir	3
3.	Hon'ble Mr. Justice M. R. Pathak	4
4.	Hon'ble Mr. Justice Michael Zothankhuma	5
5.	Hon'ble Mr. Justice Suman Shyam	6
6.	Hon'ble Mr. Justice Songkhupchung Serto	7
7.	Hon'ble Mr. Justice A. M. Bujor Barua	8
8.	Hon'ble Mr. Justice Kalyan Rai Surana	9
9.	Hon'ble Mr. Justice Nelson Sailo	10
10.	Hon'ble Mr. Justice Ajit Borthakur	11
11.	Hon'ble Mr. Justice Sanjay Kumar Medhi	12
12.	Hon'ble Mr. Justice Nani Tagia	13
13.	Hon'ble Mr. Justice Manish Choudhury	14
14.	Hon'ble Mr. Justice Soumitra Saikia	15
15.	Hon'ble Mr. Justice Parthivjyoti Saikia	16
16.	Hon'ble Mr. Justice Robin Phukan	17
17.	Hon'ble Mr. Justice Kakheto Sema	18
18.	Hon'ble Mr. Justice Devashis Baruah	19
19.	Hon'ble Mrs. Justice Malasri Nandi	20
20.	Hon'ble Mrs. Justice Marli Vankung	21
21.	Hon'ble Mr. Justice Arun Dev Choudhury	22

By Order,


14/7/22
REGISTRAR (ADMN.)

Memo No. HC III - 77/ 2005/ 3466 /G dated 14th July, 2022

Copy forwarded to: -

1. The Registrar (Vigilance/Judl./Admn./Estt), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun, with a request to place the Order before Hon'ble Judge stationed at respective Outlying Benches.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The Project Manager, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the Order in the website of the Gauhati High Court.
9. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Court Manager, Gauhati High Court, Guwahati.
11. The P. S. to Hon'ble Mr./ Mrs. Justice _____ , Gauhati High Court, Guwahati.
12. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
13. The Court Officer No.1 & 2, Gauhati High Court, Guwahati. He is requested to make necessary arrangement in this regard.
14. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
15. The Chief Security Officer, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (ADMN.)

